

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 07.11.2022 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

**10.30AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 390/2022	Canara Bank Vs M/s.DAAJ Hotels & Resorts Pvt. Ltd.	Mr. ML Ganesh	Mr. Abhishek Jenasen & Ms. Aparajitha Vishwanath Caveator
2.	Comp App (AT) (CH) (Ins) No. 391/2022	Canara Bank Vs Megha Engineering and Infrastructure Ltd & 2 Ors.	Mr. ML Ganesh	
3.	Comp App (AT) (CH) (Ins) No. 392/2022	Sunit Suri Vs Ahsan Ahmad	Mr. PJ Sri Ganesh	

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	TA (AT) No. 54/2021 Comp App (AT) (INS) No.473/2020	RKKR Steels Private Ltd. Vs. Ramakrishnan Sadasivan Liquidator of Surana Industries Ltd.	Mr. Santanam Swaminadhan Mr. Kartik Malhotra	Mr. J. Manivannan

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (INS) No.30/2022 & IA No. 58, 59 & 60/2022	Bank of Baroda Vs Vijay Kumar Penmetsa & Anr  <b>WITH</b>	Mr. Pankaj Vivek	Mr. Abishek Anand
6	TA (AT) No.247/2021 (Comp App (AT) (INS) No. 757/2020)	Mr. Vijay Kumar Penmetsa Vs. Mr. Sisir Kumar Appikatlle & Ors	Mr. Abishek Anand	Mr. Y. Suryanarayana-R1
7	Comp App (AT) (CH) (INS) No.134/2022 & IA No. 319/2022	Venkat Rao Marpina Vs. Vemuri Ravi Kumar & Anr	Mr. Roshan Atiq	Dr. Uma Shankar Gollapudi- R1
8	Comp App (AT) (CH) (INS) No.266/2022	Sree Vanamali Agro-Farms Pvt. Ltd. Vs. Viswaroopi Energy Pvt. Ltd.	Mr. PBA. Srinivasan	Mr. Muthuchharan Sundresh Caveator

		<b>WITH</b>		
9	Comp App (AT) (CH) (INS) No.267/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs. LEPL Ventures Pvt. Ltd.	Mr. PBA. Srinivasan	Mr. Muthuchharan Sundresh Caveator
10	Comp App (AT) (CH) (INS) No.294/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs. Swarna Bhaskar Holdings Pvt. Ltd.	Mr. PBA. Srinivasan	Mr. Muthuchharan Sundresh Caveator
11	Comp App (AT) (CH) (INS) No.296/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. & 3 Ors. Vs. LEPL Peopletch Pvt. Ltd.	Mr. PBA. Srinivasan	Mr. Muthuchharan Sundresh Caveator
12	Comp App (AT) (CH) (INS) No.297/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. Vs. Medipro Edu Management Pvt. Ltd.	Mr. PBA. Srinivasan	Mr. Muthuchharan Sundresh Caveator
13	Comp App (AT) (CH) (INS) No.157/2022 & IA No.363, 364,365, 366, 687 & 688/2022	Sree Easwari Traders Vs. Mr. Mahalingam Suresh Kumar RP of M/s. Sri Venkat Ram Spinners (P) Ltd	Mr. K.K. Sivashanmugam, Mr. K.S. Sri Giri Prasath	Mr. A.G. Sathiyararayanan
14	Comp App (AT) (CH) (INS) No.249/2022 & IA No. 527/2022	Mr. Vedagiri Venkat Krishnamurthy Vs. Kakinada Seaports Ltd.	Mr. Ananth Merathia	Mr. Mayan H Jain

For Hearing:

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	Comp App (AT) (CH) (INS) No.156/2021 & IA NO 315, 316/2021	Amit Chandrakant Vaishnav - Shareholder of Mega Food Products Madras Pvt Ltd. Vs. MD Overseas Ltd. & Anr	Mr. K Gaurav Kumar	Mr. J. Manivannan
16	Comp App (AT) (CH) (INS) No.215/2021 & IA No. 433, 434,498/2021 & 686, 746/2022	Amlika Mercantile Private Ltd. Vs. Keytrade AG & 2 Ors	Mr. Anirudh Krishnan	Mr. Bharadwaja Ramasubramaniam- R1 Mrs. Mummaneni Vazra Laxmi- R3

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance: For VC Link- [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

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